

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1472
ANSWERED ON:03.12.2012
OBC RESERVATION TO MARATHAS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal for grant of reservation for Marathas in the OBC category;
- (b) whether the proposal is under consideration of the Government;
- (c) if so, the details thereof along with the time by which the said proposal is likely to be sanctioned; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (d) The Ministry of Social Justice & Empowerment notifies castes/communities in the Central List of OBCs for different States /UTs on the basis of advice tendered by the National Commission for Backward Classes (NCBC) under Section 9(1) of the NCBC Act, 1993.

The Government has received a proposal for inclusion of Marathas in the OBCs category. The proposal was referred on 27.04.2012 to the National Commission for Backward Classes for their advice.